

(a) whether hotels are running in some reservoirs in Rajasthan and if so, the names of those hotels;

(b) whether the water of these reservoirs is being supplied to the public for drinking;

(c) whether this water is suitable for drinking and whether there is appropriate drainage arrangement for dirty and polluted water of toilets, etc. of hotels situated in the reservoirs or lakes; and

(d) if so, the details of hotels having such an arrangement?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) Three Hotels of Udaipur in Rajasthan are located inside the lakes viz. (i) Hotel Jagmandir Palace, Lake Picchole, (ii) Hotel Taj Lake Palace, Lake Picchola and (iii) Hotel Silver Shadow Exports Balea Island, Jaisamand Lake.

(b) to (d) As informed by the State Government, the water of these reservoirs is being supplied to the public for drinking in Udaipur town after proper filtration and disinfection and this treated water has been found to be suitable for drinking. The wastewater of Jagmandir Palace Hotel and Hotel Taj Lake Palace in Lake Picchole of Udaipur is pumped through a pipeline laid under the Lake into a combined Sewage treatment Plant provided by the hotels outside the Lake. In the case of Hotel Silver Shadow situated in an island inside the Lake Jaisamand, the hotel has provided a Sewage Treatment Plant of 6 KLD capacity for treatment of wastewater. The treated wastewater is being discharged on the island for plantation purposes. No wastewater is being discharged into the Lake and zero discharge status is being maintained.

#### **Pollution by dead bodies at rivers' Ghats**

3208. SHRI KAMAL AKHTAR: Will the Minister ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government is aware that dead bodies are cremated at the Ghats of rivers across the country, thereby causing a huge pollution in the rivers;

(b) if so, the details thereof, river-wise and State-wise;

(c) whether Government has any plan to construct electric crematorium along the rivers, particularly Ganga, Yamuna, Kaveri, Krishna, Godavari, Vyas, Kosi and other major rivers of the country so that the problem of pollution in rivers may be tackled under NRCP;

(d) if so, the details of the amount allocated during last three years till 25th July, 2009, year-wise and river-wise; and

(e) the details of amount utilized, year-wise and river-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (e) Cremation of dead bodies on ghats of rivers is an age old practice. However, disposal of half and un-burnt dead bodies is one of the non-point sources of

pollution of rivers. To address this problem, setting up of electric crematoria, under the National River Conservation Plan (NRCP) is sanctioned by the Ministry based on proposals received from the State Governments.

Central Government has so far sanctioned 48 schemes of electric crematoria at a total sanctioned cost of Rs. 34.74 crore under the completed Ganga Action Plan Phase-I and the ongoing NRCP. These include 42 schemes along Ganga in the States of Uttarakhand, U.P., Bihar and West Bengal, 2 schemes along Yamuna in Delhi, 1 scheme along Sabarmati in Gujarat, 1 scheme along Khan in Madhya Pradesh and 2 schemes along Sbamarekha in Jharkhand. 38 of these schemes have been completed and 9 are under implementation. The remaining one scheme along Subamarekha in Jharkhand has not been taken up as a crematorium has been constructed by the State Government. Expenditure of Rs.19.28 lakhs in 2006-2007, Rs.46.54 lakhs in 2007-2008, Rs. 95.73 lakhs in year 2008-2009 and Rs. 26.47 lakhs in 2009-2010 (till June 2009) has been incurred on the schemes of electric crematoria along the river Ganga. The sanctioned schemes along other rivers had been completed earlier.

#### **Slaughter house discharging waste into Ganga in Meerut**

†3209. SHRI VEER PAL SINGH YADAV: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government is aware that the wastage generated in the slaughter house in Meerut district in Uttar Pradesh is being discharged into drains which is finally carried away and dumped into Ganga river;

(b) if so, the concrete steps being taken to check it; and

(c) the action being taken against the guilty persons?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) No such incidence has been reported.

(b) and (c) Question does not arise.

#### **Emission of CO2**

3210. SHRIMATI HEMA MALINI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government is contemplating to restrict the use of private cars in the capital, in order to cut the emission of CO2;

(b) whether Government is also considering to impose congestion tax;

(c) if so, whether it would be proper to introduce quality transport system in the capital; and

(d) the reaction of Government on the above?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) There is no proposal under consideration by the

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†Original notice of the question was received in Hindi.